

SPECIAL BENCH  
COURT - I

O-201

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/575(KB)2017  
IA(I.B.C)/929(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18<sup>TH</sup> JULY 2024**

IN THE MATTER OF	PUNJAB NATIONAL BANK VS VASUDEV ISPAT PVT LTD
UNDER SECTION	IBC UNDER SEC 7

**Appearances (via video conferencing/physically)**

Mr. Pranay Agarwal, Adv. : For Liquidator  
Ms. Sweta Majumder, Adv.

**ORDER**

1. Ld. Counsel for the liquidator present.
2. Ld. Counsel appearing for liquidator submits that at least four IAs have not been listed since lockdown was over.
3. Registry is directed to place on record and tag it along with the CP for the consideration of the CP.
4. **IA(I.B.C)/929(KB)2024**
  - i. This IA has been filed for taking on record Progress Report 13-19. This IA is accompanied by an affidavit of liquidator at page 10-12.
  - ii. Progress Report is taken on record. IA is allowed and **disposed of**.
5. Post CP on **26/08/2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**